

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NOS. 230 & 231 OF 2014**

**Dated: 6<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 230 OF 2014**

**In the matter of:**

<b>BSES Rajdhani Power Ltd.</b>		<b>...Appellant(s)</b>
	<b>Versus</b>	
<b>Delhi Electricity Regulatory Commission</b>		<b>...Respondent(s)</b>

**APPEAL NO. 231 OF 2014**

**In the matter of :**

<b>BSES Yamuna Power Ltd.</b>		<b>...Appellant(s)</b>
	<b>Versus</b>	
<b>Delhi Electricity Regulatory Commission</b>		<b>...Respondent(s)</b>

Counsel for the Appellant(s)	:	Mr. Buddy A. Ranganadhan Mr. Aashish Gupta Mr. Dushyant Manocha
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Suraj Singh for R-1

**ORDER**

Learned counsel for the respondent is directed to serve a copy of the written submissions on the appellant.

List these matters for hearing on **11.05.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/dk